

Sl.No.4

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/127/9/AMR/2022	Pending Admission	9 of IBC	Kanwar Enterprises Pvt Ltd Vs BGR Energy Ltd

ORDER

Present: Mr.Aarsheya Sharda, Proxy Counsel for the OC

Mr. Vishnu Vardhan P, Ld. Counsel for the CD

Pleadings are completed. Ld. Counsel for the CD seeks time to settle the matter. Recorded the said submission. For reporting settlement (or) for hearing, list the matter on 05.09.2024.

Sdj-

SANJAY PURI
MEMBER (TECHNICAL)

Sdj-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)